

HCL.3/2024

**High Court of Karnataka
Bengaluru
Dated: 04.09.2024**

BRIEF RE-TENDER NOTIFICATION

Tender is called by the High Court of Karnataka, Bengaluru for the supply of Law Books for the use of the High Court Principal Bench, Bengaluru and the High Court Benches at Dharwad and Kalaburagi, tender must be electronically submitted through **Karnataka Public Procurement Portal of Centre for e-Governance, Bengaluru.**

The last date to upload the tender is fixed on or before 19.09.2024 at 4.00 PM. For more details visit **<https://kppp.karnataka.gov.in/#/portal/searchTender/live>** website.

**Sd/-
REGISTRAR
(ADMINISTRATION)**